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ි අතුරු ඉතුරෙනී එම රාජ්යාවේ ද, එරුම් විය රාජ්යාවේ . ම අතුරුමු රාජ්යාවේ දුමු ද යා මර්ණ මුත්රුවේ කාර්යාවේ	Targets Achievements
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@ Tentative

An assessment of the rate of survival of the saplings planted during 1990-91 has not been carried out so far.

N & A T &T 11.5 K

12 Noon

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

- I. Reports and Accounts (1989-90) of Indian Institute of Manage.

 ment, Akimedabad and related papers.
- II. Report and Accounts (1989-90) of Indian Institute of Management, Bangalore and related papers
- III. Report Tand Assounts of Raja EFRAM Mohan Roy Library Foun-Mattim, Calcutta and related papers.
- IV Report and Accounts of the Board
 of Practical Training (Eastern
 Region), Calcutta and related
 papers.
- 1 THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARLUN SINGH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—
 - Report, and Accounts of the Indian Institute of Management, Ahmedaland, for the year 1239-90, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Institute
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-408/91]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management, Bangalore, for the year 1989-90, togetchr with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-406/91]

- (iii) (a) Eighteenth Annual Report and Accounts of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1989-90, together, with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) 400ve

[Placed in Library. See No. LT-407/91]

(iv) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Calcutta, for the year 1989,90, teget

her with the Audit Report on the Accounts.

- (b) Review by Government on the working of the Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-459/91]

Annual Accounts (1989-90) of the Rubber Board, Kottayam and related papers.

- 2. MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—
 - (i) Annual Accounts of the Rubber Board, Kottayam, for the year 1989-90 and the Audit Report thereon.
- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-437/91]

Report and Accounts (1987-88) of the export Promotion Council for Handicrafts, New Delhi and related papers.

- 3 वस्त्र मंत्रालय के (स्वतंत्र प्रभार) राज्य मंत्री (श्री श्राक्षेत्र गहलोत) : महोदया में निम्नतिखित पत्नों की एक-एक प्रति (श्रेषेजी तथा हिंदी में) सभा पटल पर रखता है :
- (i) 1987-88 के वर्ष के लिए हस्तिशित्य निर्यात संवर्धन परिषद, नई दिल्ली का दूसरा वार्षिक प्रतिवेदन तथा िखे, ेखाओं पर खा-परीक्षकों के प्रतिवेदन सन्निता
- (ii) परिबद[्] के कार्यकरण की सरकार द्वारा समीक्षा ।

(iii) ऊपर (i) में उल्लिखित पत्नों को सभापटल पर रखने में हुये विलंब के कारणों को दशनि बाला विवरण।

[Placed in Library. See No. LT-440/91]

- Notifications of the Ministry of Industry (Department of Company Affairs) under sub-sect. (3) of section 602A of the Companies Act, 1956.
- II. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-section (3) of Section 641 of the Companies Act, 1956.
- III. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-section (3) of section 642 of the Companies Act, 1956.
- 4. श्री श्राक्षिक गहलीत : महोदया, मैं श्री: रंगराजन कुमारमगलम की और से निम्हिलिया पत्र भी सभा पटल पर रखता हूं :
- ो. कम्पनी सधिनियम, 1956 की धारा 620क की उपधारा (3) के अधीर उद्योग मंत्रालय (कम्पनी कार्य विभाग) की निम्तलिखित अधिसुचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—
- (1) मैसर्स केलिज बेनिफिट फंड निसिटेड, मदास को निधि कम्पनी घोषित करने वाली सा०का०नि० सं० 303. दिनांक 19 मई, 1990 ।
- (2) गैसर्स पार्क टाउन बेनिफिट, फंड लिमिटेड, मद्रास को निधि कम्पनी घोषित करने वाली सा०का०नि० सं० : 513, दिनांक 18 अगस्त, 1990।
- (3) प्रेसर्स पम्मल मक्कल नल फड जिथिटेड, बढ़ास को निधि कम्पनी, घोषित करने वाली सा०का०नि० सं० 314 दिनांक 18 मई, 1991।

[Placed in Library, See No. LT-442/91]